

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 45/2025**

IN THE MATTER OF:

GAURAV AGGARWAL

.....APPLICANT

VERSUS

STATE OF UTTAR PRADESH

.....RESPONDENT(S)

INDEX

S. NO	PARTICULARS	PAGE NO.
1.	RESPONSE ON BEHALF OF RESPONDENT NO. 2 IN COMPLIANCE OF THE ORDER DT. 02.12.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL	
2.	COPY OF THE SAID INSPECTION REPORT DATED 12.02.2026 IS BEING ANNEXED HEREWITH AS ANNEXURE- 1	

3.	A COPY OF THE SAID UPPCB LETTER DATED 13.02.2026 IS BEING ANNEXED HEREWITH AS ANNEXURE-2	
----	---	--

THROUGH COUNSEL



BHANWAR PAL SINGH JADON
COUNSEL FOR UTTAR PRADESH POLLUTION CONTROL BOARD
bhanwar09jadon@gmail.com | 6375115224

DATE: 21.02.2026

PLACE: NOIDA

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 45/2025**



IN THE MATTER OF:

GAURAV AGGARWAL

.....APPLICANT

VERSUS

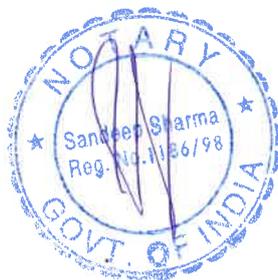
STATE OF UTTAR PRADESH

.....RESPONDENT(S)

**RESPONSE ON BEHALF OF RESPONDENT NO. 2 IN COMPLIANCE
OF THE ORDER DT. 02.12.2025 PASSED BY THE HON'BLE
NATIONAL GREEN TRIBUNAL**

I, Ankit Singh aged about 38 years S/o Sh. Ajit Singh, presently posted as Regional Officer, do hereby solemnly affirm and state on oath as under:

1. That I, the deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present affidavit.

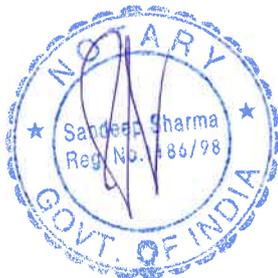


21 FEB 2026

2. That I state that the contents of the affidavit have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.
3. That the above mentioned O.A was listed for hearing on 02.12.2025, wherein the Hon'ble Tribunal directed the Deponent to file their reply/response. The relevant portion of the order has been reproduced herein:
- “4. Learned Counsel for the UPPCB submits that now again a fresh inspection will be done and status of the waste management at different locations will be ascertained and report will be filed within four weeks. He submits that all the 17 locations will be visited before submitting the report.*
- 5. List on 23.02.2026.”*

I. BACKGROUND OF THE MATTER

4. That the applicant in the present O.A has raised a grievance about improper solid waste management within the limits of the municipal area of Indirapuram. The applicant has further complained that the Indirapuram area has become a dumping ground for municipal solid waste, the sides of the roads are being encroached upon, and wastewater regularly flows on the road and into the storm water drainage system.



21 FEB 2026

II. COMPLIANCE UNDERTAKEN

5. That the officials of UPPCB took cognizance of the specific averments and photographic evidence filed by the Applicant, which depicted alleged dumping of MSW at seventeen (17) different locations across Indirapuram, Ghaziabad.

6. That pursuant thereto, **an updated joint inspection of the afore-mentioned sites was conducted by officials of the UPPCB on 12.02.2026** to verify the ground reality and assess the present environmental conditions at each location.

Copy of the said inspection report dated 12.02.2026 is being annexed herewith as **ANNEXURE- 1**

7. That the detailed findings of the inspection with respect to each of the 17 identified locations (location references anonymised as Location 1 to Location 17 for clarity) are as under:



21 FEB 2026

i. Location 1: Outside Bikaner Sweets, Aditya City Centre

During the present inspection, neither Municipal Solid Waste (MSW) was found dumped, nor problem of water flowing was observed at identified place.

ii. Location 2: Outside Bikaner Sweets Aditya City Center

During the present inspection, neither Municipal Solid Waste (MSW) was found dumped, nor problem of waste water flowing was observed at identified place.

iii. Location 3: Outside GDA shops Kala Patthar Road

During the present inspection, no Municipal Solid Waste (MSW) was found dumped at the identified place. Waste water flowing on the road was not observed.

iv. Location 4: Outside GDA shops Kala Patthar Road

During the present inspection, no garbage was found littered at the identified place. Waste water flowing on the road was not observed.

v. Location 5: Outside GDA shops Kala Patthar Road

During the present inspection, no MSW was found dumped at the identified place.



21 FEB 2026

vi. Location 6: Vijay Laxmi Pandit Marg

During the present inspection, no plastic waste was lying at the identified place.

vii. Location 7: Vijay Laxmi Pandit Marg

During the present inspection, no plastic waste was lying at the identified place.

viii. Location 8: Subhadra Joshi Marg

During the present inspection, Construction and Demolition waste (C&D waste) was found cleared and no C&D waste was found lying at identified place

ix. Location 9: Subhadra Joshi Marg

During the present inspection, no MSW was found dumped at the identified place.

x. Location 10: Outside Rajhans Plaza Shops Kala Patthar Road

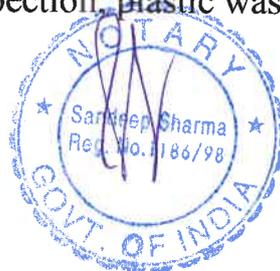
During the present inspection, plastic waste was found still lying at the identified place.

xi. Location 11: Outside Rajhans Plaza Shops Kala Patthar Road

During the present inspection, plastic waste was found still lying at the identified place.

xii. Location 12: Outside Rajhans Plaza Shops Kala Patthar Road

During the present inspection, plastic waste was found still lying at the identified place.



21 FEB 2026

xiii. Location 13: Outside GDA shops Kala Patthar Road

During the present inspection, no garbage was found lying at the identified place. Waste water flowing on the road was not observed.

xiv. Location 14: On Subhadra Joshi Marg

During the present inspection, a less quantity of MSW was found in comparison to earlier inspection at the identified place. During the present inspection, stagnation of waste water was found still observed.

xv. Location 15: Kala Patthar Road, Opposite GDA shops

During the present inspection, no MSW was found dumped at the identified place.

xvi. Location 16: On divider at Vijay Laxmi Pandit Marg

During the present inspection, no MSW as well as plastic waste was found dumped at the identified place.

xvii. Location 17: Divider at Vijay Laxmi Pandit Marg

During the present inspection, a small quantity of MSW was found dumped at the identified place.

III. OBSERVATIONS

8. All locations specified in the Original Application have been inspected and photographs of these locations showing the present status were taken. It was observed that as per the photographs shown of location numbers: 10, 11 12,



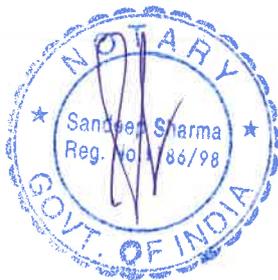
21 FEB 2026

14 & 17, a small quantities of MSW/Plastic waste was found lying at identified places.

9. Further, stagnation of waste water was also observed at location no. 14. It is pertinent to mention here that as the enforcement of MSW Rules 2016, and proper scientific collection and disposal of MSW is the responsibility of the concerned local body. Hence Nagar Nigam, Ghaziabad should take appropriate action in this regard, as the whole area is in jurisdiction of Nagar Nigam, Ghaziabad.

10. In this regard the Regional Office, Uttar Pradesh Pollution Control Board, Ghaziabad, vide letter dated 13.02.2026 has addressed the Nagar Nigam, Ghaziabad to take necessary action for proper disposal of MSW/Sewage as identified several sites.

A copy of the said UPPCB letter dated 13.02.2026 is being annexed herewith as **ANNEXURE-2**



Sandeep Sharma
DEPONENT

21 FEB 2026

VERIFICATION

Verified at Ghaziabad on this 21 day of February, 2026, that the contents of the above affidavit from paragraphs 1 to 10 are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



ATTESTED
(Sandeep Sharma)
Reg. No. 1186/98
NOTARY PUBLIC
Ghaziabad (U.P.)

Sandeep S.
DEPONENT

21 FEB 2026

Annexure-1

Updated status of site in question in compliance to Hon'ble National Green Tribunal, New Delhi order dated 02.12.2025 in the matter of Gaurav Agarwal Vs State of UP & Ors in O.A. 45 of 2025.

1. Background:-

Applicant has filed Original Application being aggrieved from improper Solid Waste Management within the limit of Indirapuram, Ghaziabad. Further it was also alleged that the Indirapuram Area has been become a dumping ground for Municipal Solid Waste, the site of roads are being encroached and waste water is flowing on the road and into storm water drain.

The above referred matter was listed on 02/12/2025 before **Hon'ble National Green Tribunal, New Delhi** for hearing, the relevant para of the order is as follows: -

“.....4. Learned Counsel for the UPPCB submits that now again a fresh inspection will be done and status of the waste management at different locations will be ascertained and report will be filed within four weeks. He submits that all the 17 locations will be visited before submitting the report.....”

2. Compliance/Action taken:-

In compliance to above latest inspection of site in question was carried out on 12/02/2026 to ascertain the correct status. The detailed findings of inspection with respect to each of the 17 identified locations are as follows:-

1. Outside Bikaner Sweets Aditya City Center (Location no.1):-

- During the present inspection, neither Municipal Solid Waste (MSW) was found dumped, nor problem of water flowing was observed at identified place.

2. Outside Bikaner Sweets Aditya City Center (Location no.2):-

- During the present inspection, neither Municipal Solid Waste (MSW) was found dumped, nor problem of waste water flowing was observed at identified place.

3. Outside GDA shops Kala Pathar Road (Location no.3):-



- During the present inspection, no Municipal Solid Waste (MSW) was found dumped at the identified place.
- Waste water flowing on the road was not observed.

4. Outside GDA shops Kala Pathar Road (Location no.4):-



- During the present inspection, no garbage was found littered at the identified place.
- Waste water flowing on the road was not observed.

5. Outside GDA shops Kala Pathar Road (Location no.5):-



- During the present inspection, no MSW was found dumped at the identified place.

6. Vijay Laxmi Pandit Marg (Location no.6):-



- During the present inspection, no plastic waste was lying at the identified place.

7. Vijay Laxmi Pandit Marg (Location no.7) :-



- During the present inspection, no plastic waste was lying at the identified place.

8. Subhadra Joshi Marg (Location no.8) :-



- During the present inspection, Construction and Demolition waste (C&D waste) was found cleared and no C&D waste was found lying at identified place

9. Subhadra Joshi Marg (Location no.9) :-



- During the present inspection, no MSW was found dumped at the identified place.

10. Outside Rajhans Plaza Shops Kala Pathar Road (Location no. 10) :-



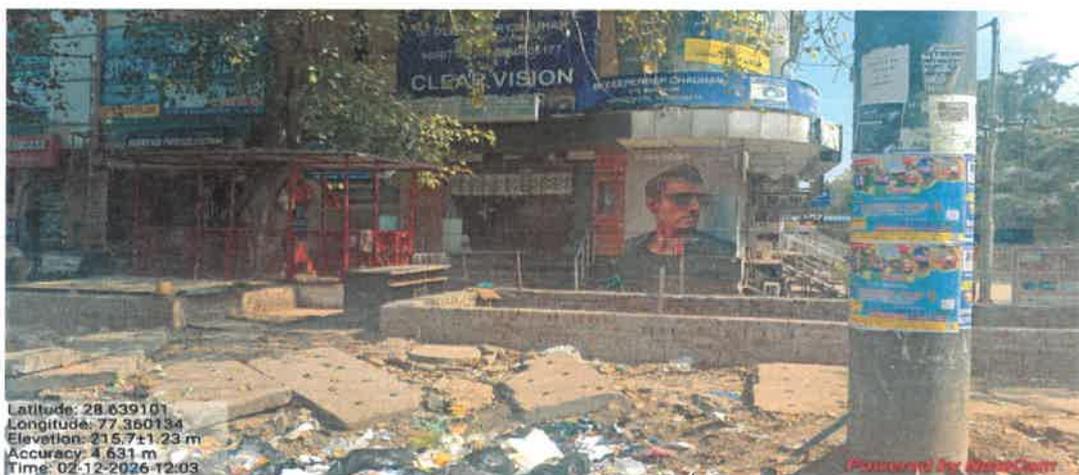
- During the present inspection, plastic waste was found still lying at the identified place.

11. Outside Rajhans Plaza Shops Kala Pathar Road (Location no. 11) :-



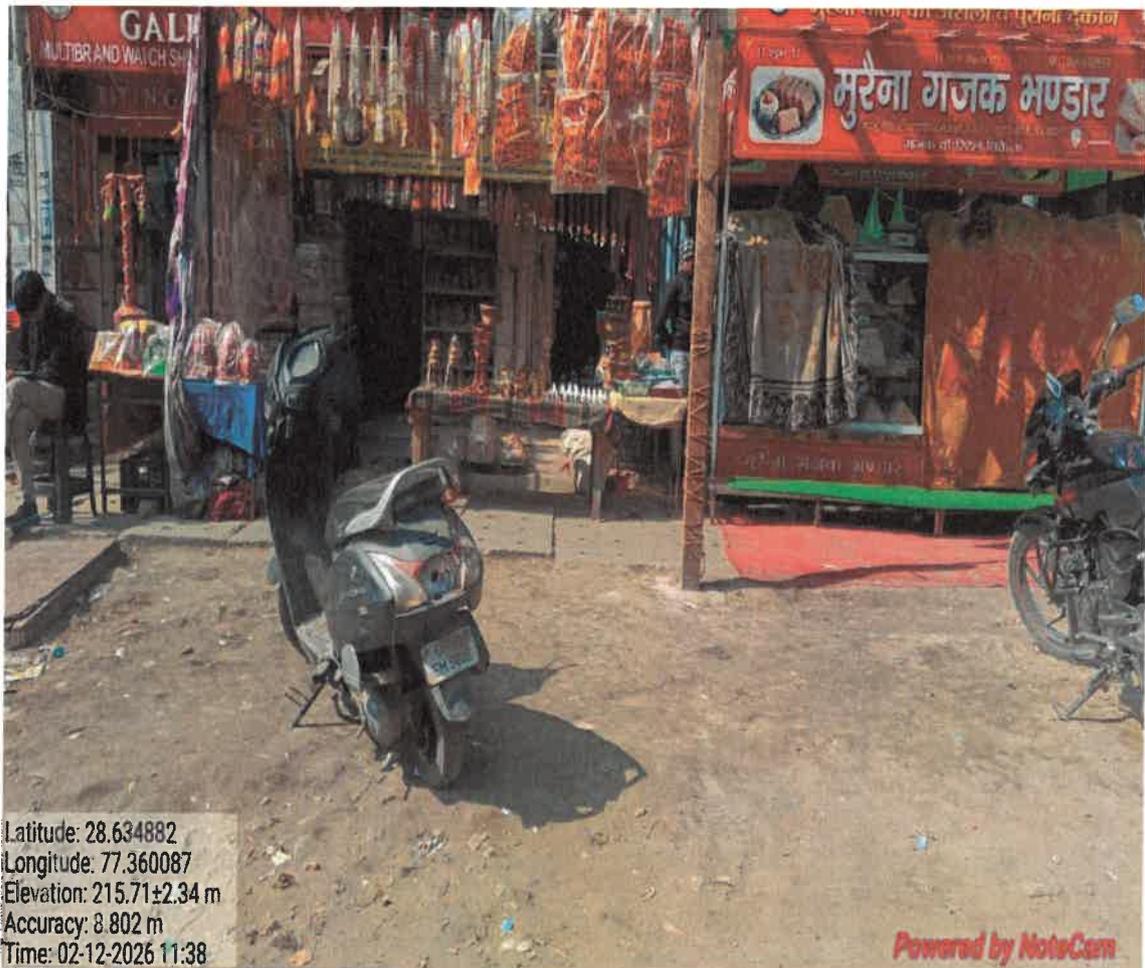
- During the present inspection, plastic waste was found still lying at the identified place.

12. Outside Rajhans Plaza Shops Kala Pathar Road (Location no. 12) :-



- During the present inspection, plastic waste was found still lying at the identified place.

13. Outside GDA shops Kala Pathar Road (Location no. 13) :-



- During the present inspection, no garbage was found lying at the identified place.
- Waste water flowing on the road was not observed.

14. On Subhdra Joshi Marg (Location no. 14) :-



- During the present inspection, a less quantity of MSW was found in comparison to earlier inspection at the identified place.
- During the present inspection, stagnation of waste water was found still observed.

15.Kala pathar Road, Opposite GDA shops (Location no. 15) :-



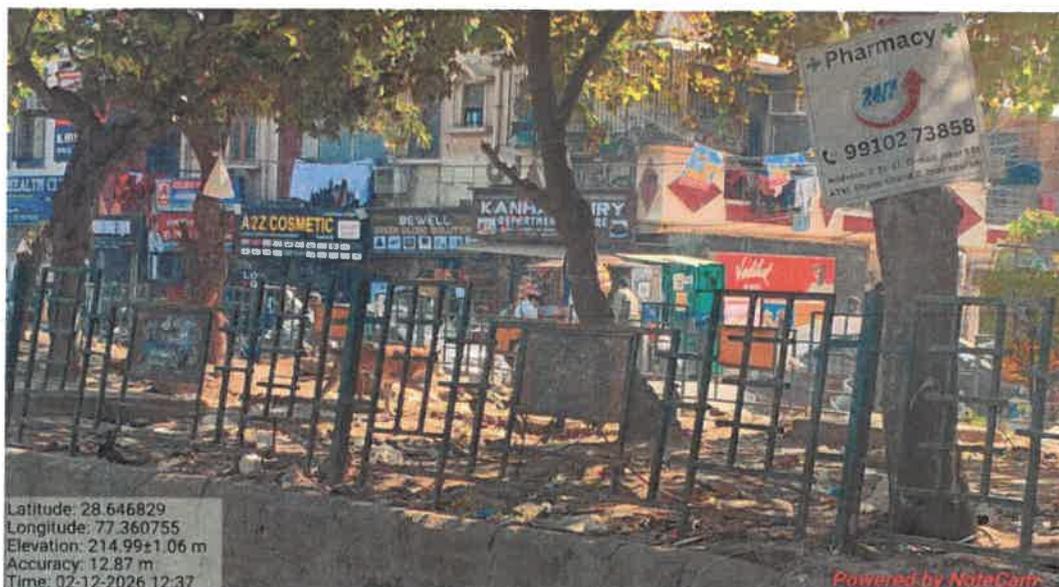
- During the present inspection, no MSW was found dumped at the identified place.

16. On divider at Vijay Laxmi Pandit marg (Location no. 16) :-



- During the present inspection, no MSW as well as plastic waste was found dumped at the identified place.

17. Divider at Vijay Laxmi Pandit marg (Location no. 17) :-



- During the present inspection, a small quantity of MSW was found dumped at the identified place.

3. Observation/Conclusion:-

- I. All locations specified in Original Application has been inspected and photographs of these locations showing present status were taken.
- II. It was observed that as per location shown at sl. No. 10, 11 12, 14 & 17, a small quantity of MSW/Plastic waste was found lying at identified places. Further stagnation of waste water was also observed at location no. 14

It is pertinent to mention that as the enforcement of MSW rules 2016, and proper scientific collection and disposal of MSW is responsibility of concerned local body. Hence Nagar Nigam, Ghaziabad should take appropriate action in this regard, as the hole area is in jurisdiction of Nagar Nigam, Ghaziabad.

In this regard Regional Office, Uttar Pradesh Pollution Control Board, Ghaziabad has sent a letter to Nagar Nigam, Ghaziabad on dated 12/02/2026 requesting to take necessary action for proper disposal of MSW/Sewage as identified several sites.

371

The above status report is being submitted kind consideration and necessary action please.



(Vipul Kumar)

A.E.E.



संदर्भ संख्या : 2570 / सी / 167246 / 2025

दिनांक 12.02.2026

सेवा में,

नगर आयुक्त महोदय,
नगर निगम,
गाजियाबाद।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 45/2025 गौरव अग्रवाल बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश दिनांक 02.12.2025 के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 45/2025 गौरव अग्रवाल बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश दिनांक 02.12.2025 के मुख्य अंश निम्नवत् है:-

“.....4. *Learned Counsel for the UPPCB submits that now again a fresh inspection will be done and status of the waste management at different locations will be ascertained and report will be filed within four weeks. He submits that all the 17 locations will be visited before submitting the report.....*”

मा० अधिकरण द्वारा पारित आदेश के अनुपालन में प्रश्नगत स्थल का इस कार्यालय के प्राधिकृत अधिकारियों द्वारा दिनांक 12.02.2026 को किया गया। स्थलीय जाँच में पाया गया कि कुछ स्थलों पर नगरीय ठोस अपशिष्ट के डम्प होने तथा नालियों के अवरुद्ध होने के कारण ओवर फ्लो की समस्या पायी गयी है (चिन्हित स्थलों के फोटोग्राफ संलग्न)।

अतः आपसे सादर अनुरोध है कि उपरोक्त चिन्हित स्थलों पर पायी गयी समस्या के निराकरण हेतु आवश्यक कार्यवाही किये जाने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें। अग्रेतर मा० अधिकरण, नई दिल्ली के समक्ष उक्त प्रकरण दिनांक 23.02.2026 को सूचीबद्ध है। संलग्नक: उपरोक्तानुसार।

भवदीय

(Signature)
(अंकित सिंह)
क्षेत्रीय अधिकारी

प्रतिलिपि:-

मुख्य पर्यावरण अधिकारी (वृत्त-1), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।

(Signature)
क्षेत्रीय अधिकारी
o/c

1. Outside Rajhans Plaza Shops Kala Pathar Road (Location no. 10) :-



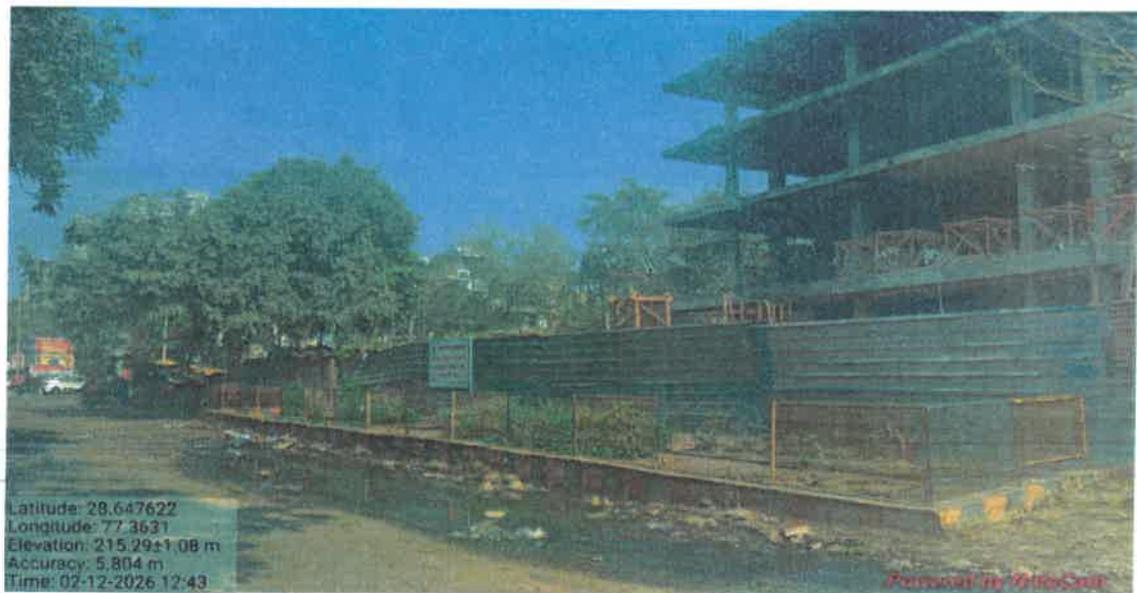
2. Outside Rajhans Plaza Shops Kala Pathar Road (Location no. 11) :-



3. Outside Rajhans Plaza Shops Kala Pathar Road (Location no. 12) :-



4. On Subhdra Joshi Marg (Location no. 14) :-



5. Divider at Vijay Laxmi Pandit marg (Location no. 17) :-

